List of Judicial Officers of Punjab, who have been imparted 40 hours Mediation Training by Hon'ble Mediation & Conciliation Committee of this Court along with their designation at the time of training.

1. Sh. K.K. Kareer, ADJ
2. Sh. Hemant Gopal, ADJ
3. Mrs. Harreet Kaur Kaleka, ACJ(SD)
4. Sh. Manoharjit Singh Randhawa ADJ
5. Sh. B.s. Sodhi, ADJ
6. Smt. Poonam Ratti, CJ (SD)
7. Sh. Ravi Gulati CJ(JD)
8. Sh. S. S. Sahni, ADJ
9. Sh. Gurpreet Singh Bakshi ADJ
10. Sh. Karamjit Singh Sullar, ACJ(SD)
11. Sh. B. K. Mehta, ADJ
12. Ms. Sanjeeta, Civil Judge (JD)
13. Sh. Tarsem Mangla ADJ
15. Sh. Prashant Verma, CJ(JD)
16. Sh. Kishore Kumar, ADJ
17. Sh. Randhir Verma, CJ(JD)
18. Sh. Munish Singal ADJ
19. Sh. H.P.S. Mahal, ADJ, P.O., Labour Court
20. Sh. Mohd. Gulzar, ADJ,
21. Sh. Jarnail Singh, CJ(JD)
22. Sh. Kuljit Pal Singh, ACJ (S D)
23. Sh. B. S. Sandhu, ADJ
24. Sh. Satish Kumar Aggarwal ADJ
25. Sh. Kewal Krishan, CJ(JD)
26. Sh. Paramjit Singh ADJ
27. Ms. Amandeep Kaur Chauhan CJ (JD)
28. Ms. Sukhwinder Kaur, ADJ
29. Sh. R. K. Singla, Addl. CJ(SD),
30. Sh. Harbhajan Dass, ADJ
31. Ms. Asha Condal, ADJ
32. Sh. Gian Chand Garg ADJ,
33. Ms. Poonam Bansal, Civil Judge (Junior Division)

In terms of decision taken in the meeting held under the Chairmanship of Hon'ble the Chief Justice of this Court on 04.12.2012 and resolution passed in Chief Justices’ Conference held on 05th - 06th April, 2013, the control and supervision of the Mediation & Conciliation Centres set up in the States, have been handed over to their respective State Legal Services Authorities w.e.f July, 2013.

“For further details please see Website of Punjab Legal Services Authority”